

(b) A preliminary enquiry conducted into the working of these Units revealed some irregularities and malpractices. No case of misuse of official transport for private purposes came to notice.

(c) As a result of the enquiry conducted, the following irregularities came to notice:—

- (i) Burning of some log sheets of Transport Units of Doordarshan Kendra, Delhi.
- (ii) Submission of false reports with regard to the losses incurred by the Transport Unit.
- (iii) Short filling up of petrol in the vehicles.
- (iv) Improper maintenance of Overtime Allowance Register.

On the basis of the enquiry, five persons were put under suspension. However, suspension of four out of these five persons has since been revoked. Disciplinary proceedings against four more persons who were also involved in the matter, are still going on.

Stranding of Dock Workers in Mid-Stream on Board 'Vishwa Seva' and 'Vishwa Tarang'

2720. SHRI PRASANNBHAI MEHTA: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

- (a) whether about 100 dock workers including head foreman, supervisor and tally clerks were stranded in mid-stream on board "Vishwa Seva" and "Vishwa Tarang" from the evening of June 9, 1977;
- (b) if so, the details thereof;
- (c) the number of days they remained in the ships;
- (d) whether some of them also died there; and
- (e) whether emergency help was not provided by the Ministry to save them?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) Yes.

(b) The workers and staff were booked for stream work on the morning of 9th June, 1977 when the sea was calm. A storm developed after about 2 P.M. all of a sudden. Launches were sent immediately to bring back the stranded workers but the efforts failed as the launches could not remain near the ships due to stormy weather. The ships were docked in the port on 11-6-77 when the workers landed ashore.

(c) The workers and staff remained on board the ships for three days.

(d) No, Sir.

(e) The Bombay Port Trust sent out powerful tugs on 10-6-77 to bring the ships into the harbour, but the effort failed.

Revision of Advertisement Policy

2721. SHRI PRASANNBHAI MEHTA:

SHRI M. KALYANASUNDARAM:

SHRI P. RAJAGOPAL NAIDU:

SHRI G. Y. KRISHNAN:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether Government propose to revise the present advertisement policy;
- (b) if so, the main features thereof; and
- (c) the time by which the final decision is likely to be taken?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) to (c). The advertising policy is in operation till a

few months ago had provided a scheme of weightages which gave nearly arbitrary authority to Government to decide advertisement rates. Distortions and discriminatory features of that policy have already been removed. The whole issue is under further comprehensive review and a decision is expected to be taken shortly.

Expenditure on visits of Former Prime Minister during Emergency

2722. SHRI KANWAR LAL GUPTA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) how much amount was spent by each State Government which was visited by the ex-Prime Minister, Shrimati Indira Gandhi during the Emergency period;

(b) whether large amount of money was spent by many State Governments for bringing the persons from different places to the meeting places to be addressed by Shrimati Indira Gandhi;

(c) whether roads and helipads, gates, etc. were constructed by the State Governments on her visit; and

(d) if so, the details thereof?

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH): (a) to (d). A Statement is laid on the Table of the House.

[Placed in Library. See No. LT-628/77].

Transfer of Officers during Emergency

2723. SHRI KANWAR LAL GUPTA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of the officers who have been transferred or asked to go on leave by the Central Government during emergency;

(b) the reasons in each case;

(c) whether the Government received any complaint against them; and

(d) if so, the details thereof and the action taken against them?

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH): (a) to (d). The information with regard to officers of the level of Under Secretary and above is being collected and would be laid on the table of the House.

Allegations against D.T.C. Chairman

2724. SHRI SHANKERSINHJI VAGHELA:
SHRI ANANT DAVE:

Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Government have received some memorandum against the DTC Chairman;

(b) if so, the nature of allegations levelled against him in the memorandum; and

(c) the action taken or proposed to be taken against him?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) A memorandum dated 1-4-77 has been received containing a number of allegations against the former Chairman of the D.T.C.

(b) A copy of the memorandum is laid on the Table of the House. [Placed in Library. See No. LT-629/77].

(c) The allegations regarding overpayments to M/s. Maruti Ltd. and purchase of Kiroloskar engines are being looked into by CBI. The remaining allegations are being examined departmentally.